

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF EX-SERVICEMEN WELFARE
LOK SABHA
UNSTARRED QUESTION NO.1508
TO BE ANSWERED ON THE 27TH DECEMBER, 2017

WELFARE SCHEMES

1508. SHRI JUGAL KISHORE:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government allots petrol pumps, gas agencies etc. to the families of martyrs for their livelihood;
- (b) the number of families of martyrs of different parts of Jammu and Kashmir who have been provided these facilities so far;
- (c) the steps being taken by the Government to provide such facilities to the rest of the families;
- (d) whether the Government has announced any package or employment scheme for the dependents of the martyrs in the avalanches in Siachin; and
- (e) if so, the details thereof?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) & (b): Yes, Madam. As per the existing Government policy there is provision of reservation of 8% for distributorship of LPG Agency under Government Personnel (GP category) and Retail outlets (Petrol and Diesel) under Combined Category 1 (CC1 category) for Defence Personnel, Central Para Military Forces / Special Forces, Central Government / State Government employees and Central / State Government PSU employees which also includes the dependants of the persons who are killed in various military operations.

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The retail outlet dealerships and LPG distributorships allotted to the families of martyrs in Jammu & Kashmir are 42 and 19 respectively.

(c) Details of the schemes available at Directorate General Resettlement (DGR) for widows / Next of Kin of Ex-servicemen are as under:-

- (i) Allotment of Class V 'B' Surplus Vehicles Scheme.
- (ii) Tipper Attachment Scheme.
- (iii) Allotment of Mother Dairy Milk Booth.
- (iv) Allotment of Safal Fruit & Vegetable Booth.

(d) & (e): No, Madam. However, the above schemes are applicable for all and beneficiaries can apply as per the eligibility and guidelines. Further, monetary benefits / compensation are paid to the Widows / Next of Kin of soldiers.
